

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2682

ANSWERED ON:31.08.2007

SHORTCOMINGS IN IMPLEMENTATION OF RURAL DEVELOPMENT PROGRAMMES

Chitthan Shri N.S.V.;Murmu Shri Hemlal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has recently reviewed the performance of various Rural Development Programmes;
- (b) if so, whether any shortcomings have been noticed in their implementation;
- (c) if so, the details thereof, State-wise;
- (d) whether any delay has been noticed in completion of these rural Development Programmes;
- (e) if so, the details thereof indicating the cost escalation for such programmes; and
- (f) the measures taken/being taken by the Government to expedite the completion of these programmes?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) Yes, Sir. The review of Rural Development Programmes is continuous process. The Ministry reviewed various Rural Development Schemes in the Performance Review Committee, the latest held in April 2007.

(b) to (e) Some shortcomings like delay in completion of projects beyond the stipulated period, due to non availability of land, material, shortage of contracting capacity, inadequate institutional capacity, security related problems etc. were noticed in implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY). In case of Wastelands Development Projects, some of the projects got delayed beyond the project period. Under National Rural Employment Guarantee Scheme (NREGS) lack of work site facilities delay in wage payments and shortage of staff were noticed. Similarly, in Indira Awaas Yojana (IAY) shortcomings were like delay in release of instalment at Block Level, non receipt of full amount of subsidy to the beneficiaries, non displaying of details of houses, some houses were constructed without smokeless chullah and sanitary latrine etc.

(f) the shortcomings in the implementation of Rural Development Programmes are immediately brought to the notice of the State Governments/UT Administrations for corrective measures and action taken report is sought.